

Annexure A-1
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CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

01. OA No. 060/00775/2014

(Ashok Kumar Vs. U.O.I)

17.09.2014

Present: None for the applicant.

1. Today, this case has been called upon a second time, after giving one pass-over, and exhausting the cause list for the day, but none is present on behalf of applicant. The same was the position even on the last date of hearing.
2. It seems that the applicant has lost interest in pursuing his case. Therefore, the O.A is dismissed in default for non-prosecution.

(UDAY KUMAR VARMA)
MEMBER (A)

'jk'

(SANJEEV KAUSHIK)
MEMBER (J)

2980
1. 060/00775/2014
2. Ashok Kumar
3. 27/10/14
4. 2
5. ✓ 31/10
6. 31/10
7. 31/10
8. 31/10

Bhanu
31/10/14
Bhanu (Judi.)

Central Administrative Tribunal, A.T.
Chandigarh Bench